

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR



Original Application No.200/00280/2021

Jabalpur, this Tuesday, the 06th day of April, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

Renu Shrivas W/o Late Shree Arun Kumar Shrivs
 Aged about 62 years Occupation Housewife
 R/o 509 Sadar Street No.10 Sadar Bazar
 Jabalpur 482001

-Applicant

(By Advocate –**Shri Rahul Gupta**)

V e r s u s

1. Bharat Sanchar Nigam Limited
 Through its Chief General Manager
 Telecom Factory Wright Town Jabalpur 482001

2. Bharat Sanchar Nigam Limited
 Through its Senior General Manager,
 Telecom Factory
 Wright Town Jabalpur 482001

3. Bharat Sanchar Nigam Limited
 Through its Chairman and Managing Director
 Bharat Sanchar Bhawan
 Harish Chander Mathur Lane
 Janapth New Delhi 110001

- **Respondents**

(By Advocate –**Shri S.P. Singh**)



O R D E R (Oral)

By Ramesh Singh Thakur, JM:-

The matter was heard for substantial time.

2. At this stage, learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh proper application.
3. Prayer is allowed.
4. Accordingly, this Original Application is dismissed as withdrawn with liberty to file appropriate fresh application, if advised so.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna